

(ii) G.S.R. 84(E) published in Gazette of India dated the 20th January, 1979 together with an explanatory memorandum regarding imposition of export duty on turmeric.

[Placed in Library. See No. LT-3238/79].

12.52 hrs.

**RAILWAY CONVENTION  
COMMITTEE  
FIFTH REPORT**

**SHRI KRISHAN KANT** (Chandigarh): I beg to present the Fifth Report (Hindi and English versions) of the Railway Convention Committee on 'Rate of Dividend for 1978-79 and 1979-80 and other Ancillary Matters'.

**SUGAR UNDERTAKINGS (TAKING  
OVER OF MANAGEMENT) AMEND-  
MENT BILL\***

**THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA)**: I beg to move for leave to introduce a Bill to amend the Sugar Undertakings (Taking Over of Management) Act, 1978.

**MR. SPEAKER**: The question is:

"That leave be granted to introduce a Bill to amend the Sugar Undertakings (Taking Over of Management) Act, 1978".

*The motion was adopted.*

**SHRI SURJIT SINGH BARNALA**: I introduce the Bill.

**STATEMENT RE: SUGAR UNDER-  
TAKINGS (TAKING OVER OF  
MANAGEMENT) AMENDMENT  
ORDINANCE**

**THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA)**: I beg to lay on the Table an explanatory statement (Hindi and English versions) giving reasons for immediate legislation by the Sugar Undertakings (Taking Over of Management) Amendment Ordinance, 1979.

**WORKING JOURNALISTS AND  
OTHER NEWSPAPER EMPLOYEES  
(CONDITIONS OF SERVICE) AND  
MISCELLANEOUS PROVISIONS  
(AMENDMENT) BILL\***

**THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA)**: I beg to move for leave to introduce a Bill further to amend the Working Journalists and Other Newspaper Employees (Conditions of Service) and Miscellaneous Provisions Act, 1955.

**MR. SPEAKER**: The question is:

"That leave be granted to introduce a Bill further to amend the Working Journalists and Other Newspaper Employees (Conditions of Service) and Miscellaneous Provisions Act, 1955".

*The motion was adopted.*

**SHRI RAVINDRA VARMA**: I introduce the Bill.

\*Published in Gazette of India dated 19-2-79.